

(e) The State Government took a meeting with the representatives of CARE and State Food Transport Corporations to ensure the regular supply of food and to streamline the functioning of these anganwadi centres.

The position is being closely monitored.

[English]

Overbridge at Tiruppur in Tamilnadu

1865. SHRI C.K. KUPPUSWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) the number of approved projects for the construction of railway overbridges pending with the Government;

(b) the number of projects to be executed during the current year;

(c) whether the plan for the construction of a railway over-bridge at Tiruppur in Coimbatore district is also pending for long; and

(d) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a). There are 156 approved projects of Road over/under bridges in replacement of busy level crossings, they are in different stages of planning and construction.

(b) 18 Such Road over/under bridges are likely to be completed during the current financial year.

(c) and (d) Plans and estimate for construction of an over-bridge at Tiruppur have been finalised. The work is to be carried out on 'Deposit terms' for the State Government, who have made part deposit. Southern

Railway is making arrangements to take up execution.

Bomb Explosion at Kalyan Station, Bombay

1866. SHRI SHARAD DIGHE:
SHRI GOVINDRAO NIKAM:
SHRI RAM KAPSE:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of persons killed in Bomb-explosion at Kalyan Station (Bombay);

(b) the amount of compensation given to the next of kin of those killed in this bomb explosion;

(c) whether any inquiry has been instituted into this accident; and

(d) if so, the details thereof and the steps proposed to be taken by the Government for safety of passengers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) 12 persons were killed in bomb explosion at Kalyan Station.

(b) An amount of Rs.5,000/- has already been paid to next of the kin of each of 11 deceased persons. In one case next of kin has not accepted the payment so far.

(c) and (d) Government Railways Police, Kalyan have registered a case which is under investigation.

The maintenance of law and order on the Railways is the responsibility of the State Government. However, the travelling public are being warned in the affected areas through public address system, TV., posters and Newspapers advertisement not to touch or handle any suspicious object and to report

about it to the Police/Railway Staff. Coaches of passenger trains are thoroughly checked before they are placed at the platforms. Random check of passengers' luggage is also being conducted in the affected areas by Police parties to identify and locate unclaimed articles.

[*Translation*]

Direct Train Between Haridwar and Allahabad

1867. SHRI CHINMAYANAND SWAMI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to introduce any direct train between Haridwar and Allahabad under Northern Railway; and

(b) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). 4113/4114 Link Express running in conjunction with 4163/4164 Sangam Express provides a direct service between Haridwar and Allahabad. Presently there is no proposal to introduce a new train between Haridwar and Allahabad.

[*English*]

Representations of C.G.H.S. Pharmacists Association

1868. SHRI CHANDRESH PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have received representations from C.G.H.S. pharmacists Association during the last three years;

(b) if so, the details of their demands

and the action taken or proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a). Yes, Sir.

(b) The recognition of CGHS Pharmacists Association of India was referred to Department of Personnel and Training who have intimated that they are revising the guidelines in connection with recognition of associations. This issue will be considered after Department of Personnel and Training has revised the guidelines.

As regards demands for promotional avenues raised by the Association, they are being examined in the Ministry. Selection grade to eligible pharmacists has already been granted.

Shramik Vidyapeeth

1868. SHRI ARJUN SINGH YADAV:
SHRI JEEWAN SHARMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the courses conducted by the Shramik Vidyapeeth and the category of persons benefited by it;

(b) whether the Government propose to expand it to bring the persons from middle class in its purview;

(c) if so, the details thereof;

(d) whether the necessary facilities/infrastructure have been provided to all the Shramik Vidyapeeths;

(e) if so, the details thereof; and